

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1270/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: MTC Rolling Mills Pvt.Ltd.
V/s.
Kul Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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46.	Vinod K. Sharma	Advocate for Applicant	
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9/8/17

ORDER

C.P. No. 1270/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative from the side of the Petitioner is present.
2. The Petition is dated 01.08.2017 for the debt of Rs. 21,80,428/- (Principal Amount).
3. The name of the IRP is yet to be proposed, proof of delivery of Notice under section 8 and the Bank Certificate as per provisions of section 9 are to be complied with.
4. Adjourned to **14th September, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
09.08.2017.

Sd/-

M.K. Shrawat
Member (Judicial)